

farmers.

[*Translation*]

Talks Between BSF and Bangladesh Rifles

8186. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI PYARELAL KHANDEL-
WAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the problems of infiltration along the Indo-Bangladesh border large scale migration of population and kidnapping of young girls from the border areas were discussed at the meeting held recently between Bangladesh Rifles and the BSF;

(b) if so, the details thereof; and

(c) the outcome of the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SHARMA): (a) to (c). Yes, Sir. The problems of infiltration along the Indo-Bangladesh border large scale migration of population and kidnapping of young girls from the border areas were, inter-alia, discussed in the Annual Border Coordination Meeting between BSF and Bangladesh Rifles held recently.

Regarding handing over of illegal entrants, Bangladesh delegation promised to take effective measures and undertook to issue appropriate directions to all concerned. So far as trafficking in women and young girls is concerned, it was agreed that whenever there was a point of tension on any issue, Flag Meetings between the Border Security Force and Bangladesh Rifles at appropriate local levels should be arranged at the earliest defuse and de-escalate the situation.

Purchase of Computers

8187. KUMARI UMABHARTI: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of computers, word-processors and personal computers purchased during 1988-89 and 1989-90 by various attached departments in Ministry and subordinate offices;

(b) whether these computers can be operated in Hindi also; and

(c) if not, the steps taken to procure computers suitable for operation in Hindi also?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

[*English*]

Sugarcane Development Scheme in Madhya Pradesh

8188. KUMARI UMABHARTI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to start the sugarcane development scheme in Chattarpur of Madhya Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) No, Sir. There is no proposal to start

Centrally Sponsored Scheme for sugarcane development in Chattarpur district of Madhya Pradesh.

(b) Question does not arise.

(c) Sugarcane Development Programmes are undertaken in State Plan Loan assistance is also provided for sugarcane development to sugar factories from Sugar Development Fund

Ragi Production

8189 SHRI C P MUDALAGIRI-YAPPA
SHRI V KRISHNA RAO

Will the Minister of AGRICULTURE be pleased to state

(a) the area under 'Ragi' cultivation, State-wise,

(b) whether the area under Ragi cultivation in the country, especially in Karnataka has reduced,

(c) if so, the details thereof,

(d) whether the production of Ragi has come down during the last two years; and

(e) if so, the details thereof and reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) A statement showing area under Ragi during 1988-89, State-wise is annexed.

(b) and (c) While area under Ragi in the country has shown a negative growth rate (-1.39 per cent per annum) during the period 1980-81 to 1988-89, that Karnataka has shown a positive growth rate (0.74 per cent per annum) during the same period.

(d) and (e) All-India production of Ragi has shown a decline from 27.1 lakh tonnes in 1986-87 to 23.2 lakh tonnes in 1987-88 and 23.8 lakh tonnes in 1988-89. The reason for decline in Production are attributed to shrinkage in area and fall in productivity.

STATEMENT

Area Under Ragi Cultivation During 1988-89-State-Wise

<i>Sl No</i>	<i>State</i>	<i>Area (Lakh Hectares)</i>
<i>1</i>	<i>2</i>	<i>3</i>
1	Andhra Pradesh	1.68
2	Bihar	1.07
3	Goa	0.04
4	Gujarat	0.44
5	Himachal Pradesh	0.06